## ORDER

In super-session of earlier orders, the following Judicial Officers are hereby appointed as Officer In-Charge to look after the work of the Branches indicated against their names with immediate effect:

SI. Name of the Branche(s)

			11/6
Sl. No.	Name of the Branche(s)	Name of Officer-In- Charge/Authority	Name of the bink Office In Charge
1.	Leave Sanctioning Authority for Judicial Officers	Sh. Chandra Sekhar DJ (Commercial)-02	Sh. Ravinder Singh, Judge, Family Court
2.	Administratrion-I	Ch. A Culdillo ACI 02	Sh. Gajender Singh Nagar, ASJ (SC
3.	Administration-II	Sh. Arun Sukhija ASJ-03	RC)-02
4.	Administration-III	,	
5.	Judicial Branch	Sh. Ajay Garg, ADJ-01	Ms. Pooja Jain, ADJ-03
6	Pool Car Section	Sh. Manish Khurana, Judge, Family Court	Ms. Ruby Alka Gupta, ASJ-01 (POCSO)
7.	Security Cell	Sh. Arun Sukhija, ASJ-03	Sh. Vijay Kumar Jha, ASJ (SC-RC)-03
8.	All Records Room	Sh. Ajay Garg, ADJ-01	Sh. Anil Kumar Paswan ADJ-04
9.	R & I	Sh. Satbir Singh Lamba, ASJ(SC), POCSO	Ms. Swati Katiyar ASJ (SFTC)
10.	RTI Branch	Ms. Swati Katiyar ASJ (SFTC)	Sh. Satbir Singh Lamba, ASJ(SC), POCSO
11.	General Branch and Authorized to sign all the application pertaining to Notary & Experience /Character Certificate of the Advocates at KKD Courts, Delhi	Sh. Gajender Singh Nagar ASJ (SC RC)-02	Sh. Vikas Garg, ADJ-05
12.	Copying Agency	Sh. Sandeep Gupta ASJ (SC RC)-01	Sh. Anil Kumar Paswan, ADJ-04
13.	Vulnerable Witness Deposition Complex	Ms. Colette Rashmi Kujur, ASJ-06 (POCSO)	Sh. Satvir Singh Lamba ASJ (SC) (POCSO)
14.	Library Branch	Ms. Pooja Jain, ADJ-03	Sh. Somitra Kumar, ADJ-06
15.	Purchase Cell	Sh. Akash Jain, ASJ-04	Sh. Ajay Garg, ADJ-01
16.	Litigation Branch	Sh. Sandeep Gupta ASJ (SC RC)-01	Sh. Anil Kumar Paswan, ADJ-04
17.	Vigilance Branch	Sh. Manish Khurana, Judge, Family Court	Ms. Pooja Jain, ADJ-03
18.	Computer Branch, Facilitation Centre, E-Sewa Kendra & Video Conferencing	Sh. Gautam Manan, ASJ-05 (Electricity)	Ms. Somitra Kumar, ADJ-06

			3	
	19.	Bail & Filing Section	Sh. Vijay Kumar Jha, ASJ (SC-RC)-03	Ms. Anjani Mahajan, ASJ(FTSC)(RC)
	20.	Leave Sanctioning Authority for Staff	Ms. Colette Rashmi Kujur, ASJ-06 (POCSO)	Sh. Vikas Garg, ADJ-05
	21.	Care Taking Branch and Stationery Branch	Administrative Civil Judge	Sh. Bhanu Pratap Singh, MM-02
	22.	Nazarat Branch ,	Administrative Civil Judge	Ms. Prigya Gupta, ASCJ/JSCC/ GJ
Ť	23.	Hindi Section	-	-
	24.	Building Maintenance Committee Cell	Sh. Gajender Singh Nagar ASJ (SC RC)-02	Sh. Vijay Kumar Jha, ASJ (SC-RC)-03
	25.	Lawer's Chamber Allotment Cell	Sh. Gajender Singh Nagar ASJ (SC RC)-02	Ms. Colette Rashmi Kujur, ASJ-06 (POCSO)
	26.	Disaster Management Cell	Sh. Gautam Manan, ASJ-05 (Electricity)	Sh. Somitra Kumar, ADJ-06
	27.	Office of CMM (East)	CMM, East	Ms. Saloni Singh, ACMM
	28.	Nodal Officer (Computer Branch)	7	
	29.	Nodal Officer for creation of E-Mails/Ids of Judicial Officers and Website Committee	Sh. Arvind Dev Metropolitan Magistrate-01	Sh. Akhil Malik, Metropolitan Magistrate (Municipal)
	30:	Nodal Officer/Verifying Officer for the purpose of creation of Login Idsand to verify the credentials of the Officials posted at filing counter of East District, Karkardooma Courts, Delhi	-	

(SHAIL JAIN) Principal District & Sessions Judge East District, Karkardooma Courts, Delhi.

Dated 30.11.23

10992-11000. /Pr. D&SJ(East)/KKD/Delhi

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.

3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.

4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.

5. Concerned Judicial Officers, Karkardooma Courts, Delhi.

6. The Administrative Officer (Judl.)/Incharge all the Branches, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

8. For uploading on LAYERS.

9. PS to the undersigned.

Principal District & Sessions Judge East District, Karkardooma Courts, Delhi.